

12.04 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF AND REVIEW ON CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1979-80.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1979-80.

[Placed in Library. See No. LT-1906/81].

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, ANNUAL REPORT AND REVIEW ON SMALL INDUSTRY EXTENSION TRAINING INSTITUTE, HYDERABAD, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): On behalf of Shri Charanjit Chanana, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English version) under subsection (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 900(E) published in Gazette of India dated the 21st November, 1980 regarding continuance of management of Messrs India Machinery Company Limited, Howrah for a further period upto and inclusive of the 24th November, 1981.

(ii) S.O. 926(E) published in Gazette of India dated the 28th November, 1980 regarding continuance of management of Messrs Containers and Closures Limited, Calcutta for a further period of six months upto and inclusive of the 28th May, 1981.

[Placed in Library. See No. LT-1907/81].

(2) S. O. 873(E) published in Gazette of India dated the 1st November, 1980 regarding continuance of management of Messrs Ganesh Flour Mills Company Limited, Delhi, for a further period upto and inclusive of the 2nd day of May, 1981, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1908/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industry Extension Training Institute, Hyderabad, for the year 1979-80 along with Audited Accounts.

(ii) A statement regarding Review by the Government on the working of the Small Industry Extension Training Institute, Hyderabad, for the year 1979-80.

[Placed in Library. See No. LT-1909/81].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the Tungabhadra Steel Products Limited, Tungabhadra Dam (Karnataka) for the year 1979-80.

(ii) Annual Report of the Tungabhadra Steel Products Limited, Tungabhadra Dam (Karnataka), for the year 1979-80 along with the Audited Accounts

and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1910/81].

(b) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1911/81].

(c) (i) Statement regarding Review by the Government on the working of the Jessop and Company Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Jessop and Company Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1912/81].

(d) (i) Statement regarding Review by the Government on the working of the Lagan Jute Machinery Company Limited, Calcutta, for the period from 1st November, 1978 to 31st March, 1980.

(ii) Annual Report of the Lagan Jute Machinery Company Limited Calcutta, for the period from 1st November, 1978 to 31st March, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1913/81].

(e) (i) Statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Bharat Heavy Electricals Limited,

New Delhi for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1914/81].

(f) (i) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1979-80.

(ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1915/81].

(g) (i) Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1979-80.

(ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1916/81].

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item 4(g) above. [Placed in Library. See No. LT-1916/81].

(6) A copy of the Imported Cement Control (Fifth Amendment) Order, 1980 (Hindi and English versions) published in Notification No. S.O. 993(E) in Gazette of India dated the 31st December, 1980, under subsection (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-1917/81].